

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:408  
ANSWERED ON:25.02.2015  
ONGOING SCHEMES PROJECTS  
Kateel Shri Nalin Kumar

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) the details of ongoing schemes and projects along with the funds allocated and released for these schemes during each of the last three years and the current year, State-wise including Karnataka;
- (b) the details of complaints and suggestions received in this regard during the above period, State-wise and the action taken thereon;
- (c) whether a number of projects are not completed on time and funds allocated are also not utilised;
- (d) if so, the details thereof, scheme/project-wise during the above period;
- (e) whether the Government has developed any effective monitoring mechanism to ensure timely completion of projects with optimum utilisation of funds; and
- (f) if so, the details thereof and if not, the reasons therefor along with the time by which these projects are likely to be completed?

**Answer**

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN)

(a) The Ministry of Science and Technology does not implement any Centrally Sponsored Schemes and do not have any provision for making State wise allocations. However, the Ministry is implementing various schemes/ projects with S&T institutions, Universities and Non- Governmental Organizations (NGOs) in the Country including in the State of Karnataka through competitive grant mechanism. This includes support to the research and development labs and institutions, support to scientists and researchers for investigator centric research proposals, strengthening Science & Technology (S&T) infrastructure in Universities and institutions of higher learning through Fund for Improvement of S&T Infrastructure in Universities and other Higher Educational Institutions (FIST), promoting S&T entrepreneurship and innovation, technology development and demonstration, empowering women and weaker sections of the society through science. The Ministry also in coordination with State Governments, including the Government of Karnataka implements some schemes to attract the young students to make career in science, a programme on Innovation in Science Pursuit for Inspired Research (INSPIRE) was mounted under which more than one million children have been benefited in the Country. In addition the Ministry in coordination with State Government including the State of Karnataka also implements scheme like State Science & Technology (SSTP) Programme, and Patent Facilitation Cell (PFC) Programme. A total of Rs. 6048.37 lakhs provided for all the three programme in Karnataka State during last three year and current year.

Details on the funds released to all the States including Karnataka in INSPIRE , SSTP and PFC programme for the last three years 2011-12, 2012-13, 2013-14 and current year 2014-15 are at Annex-I.

(b) Considering the large magnitude of the programmes implemented by the Ministry in various parts of the country, some suggestions/issues, broadly relating to their implementation, are received from time to time, which are resolved on priority. The Ministry has put in place a Public Grievance Redressal Mechanism for resolution of such issues.

(c) & (d): All the projects sanctioned by the Ministry are generally completed on time and the funds allocated are also utilized by the project implementing agency generally on time. However further funds are released to the agencies after receiving the project progress/ completion reports, utilization certificate and audited statement of expenditure.

(e) & (f): Yes Madam, Ministry monitors the progress of the S&T projects through Expert Groups constituted in the concerned area for this purpose. This mechanism also ensures the timely completion of projects with optimum utilization of funds.